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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CO.PET. 39/2009 & CO.APPL. 668/2024

DINESH MITTAL & ORS.Petitioners

Through:

versus

M/S TRIVENI INFRASTRUCTURE DEVELOPMENT

CO. LTDRespondent

Through: Mr. Faisal Naseem, Ms. Mahetaba

Asrar & Mr. Anil Chaudhary, Advs. for the applicant. (M: 9971936265) Mr. Aseem Chawla SSC with Ms

Naincy Jain JSC, for ITD

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

% <u>31.07.2024</u>

1. This hearing has been done through hybrid mode.

2. List on 9th August, 2024 i.e., the date already fixed in the main matter.

PRATHIBA M. SINGH, J

JULY 31, 2024 *dj/dn*